

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

32. C.P. (IB)/36(MB)2023

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Unistar Tradelink Private Limited

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Nikhil Rajani, Ld. Counsel for the Petitioner/Corporate Applicant present.
2. Ld. Counsel for the Petitioner is directed to serve the personal notice upon the Financial Creditors and Operational Creditors and file proof of service.
3. List this matter on **26.04.2023**.

**Sd/-**  
**PRABHAT KUMAR**  
**Member (Technical)**  
/NP/

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**